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Government of Kerala
2018



Regn. No. KERBIL/2012/45073
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കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART IV

Private Advertisements and Miscellaneous Notifications

KODUNGALLUR MUNICIPALITY

Kodungallur P. O., Thrissur Dist-680664
Phone: 0480-2802341, Kdlrmtty @ yahoo.com

**Notice of Publication of Draft Master Plan for
 Kodungallur Town under section 36 (4) of the Kerala
 Town and Country Planning Act- 2016
 (Act No. 9 of 2016)**

It is hereby notified that the Draft Master Plan for Kodungallur Town prepared by the Municipal Council of Kodungallur in respect of the Local Planning Area consisting of the whole area of Kodungallur Municipality with boundaries as described hereunder:

North— Edavilangu, S. N. Puram & Vellangallur
 Gramapanchayath

East—Poyya, Puthenchira, Puthenvelikkara
 Gramapanchayath

South—Periyar River

West—Eriyad & Edavilangu Gramapanchayath

has been published in the official website <http://www.kodungalloormunicipality.in> of the Municipal Council of Kodungallur, as per section 36(4) of the Kerala Town & Country Planning Act 2016 (Act No. 9 of 2016).

A copy of the Draft Master Plan is also kept for inspection by the public during office hours at the office of the Municipal Council of Kodungallur.

Any person interested in the Plan may communicate in writing to the Secretary, Kodungallur Municipality, any objection or suggestion relating thereto within sixty days from the date of the publication of the Notice in the official Gazette.

(Sd.)

Secretary,

Kodungallur Municipality.

(Sd.)

Chairman,

Kodungallur Municipality.

Kodungallur,
 22-11-2017.